PROVISIONAL CALENDAR OF SITTINGS FOR THE TENTH SESSION OF FIFTEENTH LOK SABHA FROM 12.03.2012 TO 22.05.2012.

TRANSACTION OF BUSINESS

Allotment of days for transaction of Business during the 10th Session of the Fifteenth Lok Sabha:

MARCH - 2012

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* President’s Address at 11.00 A.M. - No Question Hour
** Presentation of General Budget at 11 A.M. - No Question Hour.

[IN ORDER TO ENABLE THE DEPARTMENTALLY RELATED STANDING COMMITTEES TO CONSIDER THE DEMANDS FOR GRANTS OF MINISTRIES/DEPARTMENTS AND PREPARE THE REPORTS, THE HOUSE WILL ADJOURN ON FRIDAY, THE 30th MARCH, 2012 AND TO MEET AGAIN ON 24th APRIL, 2012]

APRIL - 2012

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MAY - 2012

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# No Sitting (May Day)
QUESTION DAYS FOR MINISTRY OF CORPORATE AFFAIRS

Thursday, the 15th March, 2012,
Thursday, the 22nd March, 2012,
Thursday, the 29th March, 2012,
Thursday, the 26th April, 2012,
Thursday, the 3rd May, 2012,
Thursday, the 10th May, 2012, and
Thursday, the 17th May, 2012.

PRIVATE MEMBERS’ BUSINESS

BILLS

Friday, the 23rd March, 2012,
Friday, the 27th April, 2012, and
Friday, the 11th May, 2012.

RESOLUTIONS

Friday, the 30th March, 2012,
Friday, the 4th May, 2012, and
Friday, the 18th May, 2012.

(Snehasis Savul N.X.)
Parliament Assistant
Tel: 2338 32 04

To

All Officers/ Sections in the Ministry of Corporate Affairs
SFIO/CLB/CCI, Comp.Appellate Tribunal/DGIR, New Delhi.
All RDs/ROCs/OLs

Copy to: -

1) PS/Addl. PS/APS to Minister of Corporate Affairs
2) PS/OSD/APS to MOS, MCA
3) EA/Advisor(Cost)/DII(DR)/DII(UCN)
4) Sr.PPS to Secretary
5) PPS to AS
6) PS to AS & FA
7) PS to JS(A)
8) PS to JS(R)
9) PS to JS(M)

Copy also forwarded to:-
e- Governance Cell to place it on MCA website.